

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 4 In
Civil Appeal No.1647/1997

KESHAV DEO & ANR

Appellant (s)

VERSUS

STATE OF UP & ORS

Respondent (s)

(For Directions)

Date : 10/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mrs. Nandini Gore, Adv.

For Respondent (s)
Mr. M.A.Chinnasamy,Adv.
Mr. Vineet Kumar,Adv.
Ms. Alka Agrawal, Adv.
Mr. Ajay K. Agrawal,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

Adjourned for one week, as prayed for.

.SP1

Charanjit

[Om Prakash]
Court Master